1968. The details are furnished in statements 'A' and 'B' laid on the Table of the House, (Placed in Library, See No. LT-2270/78)

- (c). The Registrar Cooperative Societies registered the amendment in the bye-law 5(I) (a) of the Society passed in the General Body meeting cated 7th January, 1968 on 20th March, 1968, which was as under:—
 - 5(i)(a) "He/She is resident in Delhi, New Delhi including Cantt. and must be a paid member of D.S.T.A. and employee of resognized school. His or her membership shall however be continued after his or her retirement and 20 per cent of the total membership be reserved for non-school employees."

Propose: to increase Centre's Contribution for construction of Irrigation Schemes

9426. SHRI RAJARAM SHANKAR-RAO MANE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether the Government propose to increase Central Government's contribution in financing construction of major and medium irrigation and medium irrigation
- (b) whether the increase will be restricted to those schemes which will benefit weaker sections of population and brought prone areas?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). Irrigation is a State subject and irrigation projects are planned, formulated and implemented by the State Governments Funding of major/medium !rrigation work is done under the State plans. However, with a view to accelerate the pace of execution of selected major and medium irrigation projects, additional outlays in the form of sdwance

plan assistance were given durig the years 1975-76 to 1977-78, as under:

	(Rs.	crores)
1975-76		55,80
1976-77		39 90
1977-78		102.37

Emphasis is laid on the States to complete as many on-going schemes as possible and to take up new schemes particularly in the drought prone, tribal and backward areas to lenefit the weaker sections of the Society. Allocation of Rs. 11 crore has been made for 1977-78 for special medium irrigation projects under Drought prone Area Programme.

Nelhi School Teachers Cooperative House Building Society, Delhi

9427. SHRI KACHARULAL HEMRAJ JAIN:

ELIKI MANOHAR LAL:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHA-BILITATION be pleased to refer to the reply given to Unstarred Question No. 3549 on the 20th March, 1978, regarding working of the Cooperative House Building Society Delhi and state:

- (a) full text of all the findings/conclusions drawn and observations/recommendations made in regard to the membership of DSTCHB Society by the Enquiry Officer in the Enquiry Report made available to Government in November, 1974 relating to the enquiry ordered in 1972 into the affairs of the said Society;
- (b) the steps taken or proposed to be taken, separately, to implement those recommendations;
- (c) whether the membership issue of the Society is yet to be decided;
- (d) if so, the legal provisions under which holding elections to the Manag-